

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 135 of 2014

Dated : 27th August, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kerala State Electricity Board **...Appellant(s)**

Versus

Kerala State Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant (s) : Mr. M.T. George
Ms. Kavitha

Counsel for the Respondent (s): -

ORDER

The learned counsel for the Respondent is absent and no reply has been filed by him.

Post the matter for hearing on **23.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js